

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH
ABSTRACT**

**Judicial Service - Junior Civil Judges - Transfers and Postings -
ORDERS - ISSUED.**

ROC.NO.4919/2015-B.SPL.

NOTIFICATION NO.1036-B.SPL.

DATED:14.08.2015

READ:

1. G.O.Ms.No.80, Law (L.A & J - Home Courts.C) Department, dated 10.07.2015.
2. High Court's Notification Nos.765, 801, 1132 of 2014 and Notification Nos.20, 365, 729, 842, 999 of 2015 (E. L./C.M.L./E.O.L. was granted to Sri N. Joseph Deva Veera).
3. High Court's Notification No.794/B.Spl., dated 18.05.2015.

The High Court is pleased to order the following Transfers and Postings:-

I

1. **Smt. K. Satyakumari**, Prl. Junior Civil Judge, Rayachoti, Kadapa District is transferred and posted as Junior Civil Judge, Mydukur, Kadapa District vice Sri N.Joseph Deva Veera, transferred.
2. **Sri N.Joseph Deva Veera**, Junior Civil Judge, Mydukur, Kadapa District, who is on long leave i.e. E.L./C.M.L./E.O.L. for 503 days from 16.04.2014 to 31.08.2015 on medical grounds granted in High Court's Notifications 2nd read above, is transferred and posted as Prl. Junior Civil Judge, Rayachoti, Kadapa District vice Smt. K.Satyakumari, transferred.
 - i) Smt. K.Satya Kumari, will immediately handover charge of her post to the Addl. Junior Civil Judge, Rayachoti, and proceed to her new station. She shall take charge of her post from IV Addl. Junior Civil Judge, Kadapa.
 - ii) The Addl. Junior Civil Judge, Rayachoti, will be in full additional charge of the post of Prl. Junior Civil Judge, Rayachoti, till the substitute posted takes charge.
 - iii) Sri N.Joseph Deva Veera, after completion of his leave shall proceed to his new station and take charge of his post from Addl. Junior Civil Judge, Rayachoti.

II

1. Sri K.Balachander, while working as Prl. Junior Civil Judge, Asifabad was transferred and posted as I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyderabad at Medchal, Rangareddy District in the High Court's Notification No.794-B.Spl., dated 18.05.2015 in place of Smt. A.Neeraja, who has been granted Maternity Leave for 180 days from 21.04.2015 to 17.10.2015.

And consequently,

2. Smt. A.Neeraja, I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyderabad at Medchal, Rangareddy District who has been on maternity leave stands transferred and posted as III Addl. Junior Civil Judge, Medchal, Rangareddy District (Post kept vacant)

- i) Smt. A.Neeraja, on expiry of her Maternity Leave, shall take charge of her post from the Prl. Junior Civil Judge, Medchal.
- ii) Sri K.Balachander, I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District, is hereby directed to draw the pay and allowances of Smt. A.Neeraja, during the period of Maternity Leave and to pay the same to the Officer, since the officer went on Maternity Leave while working as I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyberabad at Medchal.

III

Sri P.Pradeep Naik, Prl. Junior Civil Judge, Husnabad, Karimnagar District is transferred and posted as I Addl. Junior Civil Judge, Godavarikhani, Karimnagar District (new court sanctioned by the Government)

- i) In consultation with the Prl. District and Sessions Judge, Karimnagar, Sri P.Pradeep Naik, will handover charge of his post to the Addl. Junior Civil Judge, Husnabad, and proceed to his new station and take charge of his post.
- ii) The Addl. Junior Civil Judge, Husnabad, will be in full additional charge of the post of Prl. Junior Civil Judge, Husnabad, until further orders.

NOTE: The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving/joining duty.


14.8.2015
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.

2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Telangana Hyderabad.
7. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Andhra Pradesh, Hyderabad.
8. The Director of Treasuries and Accounts, Hyderabad
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
11. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad
13. The Prl. District and Sessions Judges, Kadapa, Karimnagar and Rangareddy District at L.B.Nagar.
14. The I Addl. District and Sessions Judge, Kadapa, Karimnagar and Rangareddy District at L.B.Nagar.
15. The Prl. Junior Civil Judge, Rayachoti, Kadapa District
16. The Addl. Junior Civil Judge, Rayachoti, Kadapa District
17. The Junior Civil Judge, Mydukur, Kadapa District
18. The IV Addl. Junior Civil Judge, Kadapa.
19. The I Addl. Junior Civil Judge-cum-IV Addl. Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
20. The III Addl. Junior Civil Judge, Medchal, Rangaeddy District.
21. The Junior Civil Judge, Husnabad, Karimnagar District
22. The I Addl. Junior Civil Judge, Godavarikhani, Karimnagar District
23. The District Treasury Officers, Kadapa, Karimnagar and Rangareddy District.
24. The Sub Treasury Officers, Mydukur and Rayachoti (Kadapa District); Husnabad and Godavarikhani (Karimnagar District); Medchal (Rangareddy District)
25. **THE SECTION OFFICERS:-**
 - (a) B.Section; (b) Computer Section; (c) D-I Budget;
 - (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.